

ceramic. This is cylindrical in shape and weighs nearly 2 tonnes.

- (c) **Advanced Sonobuoy System for Anti Submarine Warfare aircrafts.** This is a passive omnidirectional sonobuoy that can be deployed from an aircraft. On entry into water the hydrophone attached to the buoy picks up underwater sound which modulates a carrier and is transmitted to an aircraft.
- (d) **Indigenous Sonobuoy Processing and Control System.** This is an air-borne sonobuoy receiver processing unit. The system is built around multiprocessors and multi-programmable devices.
- (e) **Modular Data Bus System.** This is a general purpose data transfer system. It uses Very Large Scale Integration (VLSI) communication and controller and a Local area network with two hit survivable fibre-optic bus.

Prosecution of Persons for Defrauding State Bank of Saurashtra

4169. **SHRI P. PENCHALLIAH :** Will the Minister of FINANCE be pleased to state :

(a) whether persons involved in defrauding the State Bank of Saurashtra of Rs. 4.77 lakh are being prosecuted; and

(b) if so, the stage of the prosecution proceedings ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY) : (a) and (b). As the Honourable Member has not indicated the particulars of the case, name of the branch of the bank, etc. it is not possible to furnish the details sought. However, State Bank of Saurashtra has reported that no case of fraud involving Rs. 4.77 lakhs has been detected at any of its branches.

Confiscated Boats in A & N Islands

4170. **SHRI MANORANJAN BHAKTA :** Will the Minister of DEFENCE be pleased to state :

(a) how many cases of poaching in the territorial water of Andaman and Nicobar Islands have been apprehended upto November, 1987; and

(b) the number of foreign boats confiscated stating the utilisation of those boats ?

THE MINISTER OF STATE IN THE DEPARTMENT OF DEFENCE, PRODUCTION AND SUPPLIES IN THE MINISTRY OF DEFENCE (SHRI SHIVRAJ V. PATIL) : (a) 32.

(b) 32 foreign boats were confiscated upto November, 1987. Most of them have been allotted for utilisation by different Departments of Andaman and Nicobar Administration, Coast Guard and the Consumer Cooperative Stores, and some have been sold through public auction.

Gold Ornaments and Diamonds Export

4171. **SHRI MOHANBHAI PATEL :**
SHRI AMARSINH
RATHWA :

Will the Minister of COMMERCE be pleased to state :

(a) value of gold ornaments and diamonds exports during the last three years, year-wise;

(b) the value and quantity of gold imported against the export of ornaments during the said period;

(c) whether the price of gold in the country is increasing steadily due to export of gold ornaments; and

(d) if so, whether Government propose to review its policy in regard to export of gold ornaments to check the rising trend of gold price in the country ?

THE MINISTER OF STATE OF THE MINISTRY OF TEXTILES AND MINISTER OF STATE OF THE MINISTRY OF WATER RESOURCES (SHRI RAM NIWAS MIRDHA) : (a) and (b). A State is given below.

(c) The entire quantity of gold used in jewellery exported from the country is either imported for replenishment or gold is sent in advance by the foreign buyer. Gold jewellery exports do not thus affect the availability of gold in the country, and